NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.219/Chd/Hry/2017

In the matte	r of:	
Havi Homes Infrastructure Pvt.Ltd. & Anr.		Petitioners.
	Versus.	
Registrar of Companies NCT of Delhi & Haryana.		Respondent.
Present:	ent: Mr.Munish Kumar, Practising Company Secretary for the petitioners. None for respondent.	
	Due to paucity of time, the matter	cannot be taken up
today. List t	he matter on 16.01.2018.	
		Sd/-

(Justice R.P.Nagrath) Member (Judicial)

December 12, 2017.